

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

(From the judgement and order dated 09/12/2009 in CMWP No.
33186/1995 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/05/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Pankaj Bhatia, Adv.
 Mr. Vivek Chaudhary, Adv.
 Mr. Garvesh Kabra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

In the meanwhile, the parties are directed
to maintain status quo, as of today.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master